



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,30th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/61/2022 FIXED	NABIN SARMA Versus THE UNION OF INDIA AND 8 ORS.	MR. H UPADHYAYA	ASSTT.S.G.I.
ADMISSION				
2	WP(C)/7338/2021 FIXED	SATISH KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	MR. B CHAKRAVARTY ASSTT.S.G.I.
3	Mat.App./35/2022	UTPAL KUMAR SARMA Versus SABITA DEKA	MS. M DEV MS P DEB MS. R. ENGJAIFI MS. N DEB	
4	WA/180/2022 FIXED	NILOY BHUSAN SINGHA Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR M J QUADIR MR. K MIRA	MR. M K CHOUDHURY (r-7) MR. M KHAN (r-7) SC, CO OP MR. A BURAGOHAJIN (r-7) MR. J RAHMAN (r-7)
5	WITH WA/98/2022	THE REGISTRAR OF CO OPERATIVE SOCIETIES, ASSAM Versus JIABUR RAHMAN LASKAR AND 6 ORS.	SC, CO OP MR. S K TALUKDAR	DR. B AHMED (r-2) MR. M KHAN MR. N HAQUE (r-2) MR M J QUADIR (r-2) MR. J RAHMAN MR. K MIRA (r-2) MR R ISLAM
	WITH I.A.(Civil)/798/2022 in WA/98/2022	THE REGISTRAR OF CO OPERATIVE SOCIETIES, ASSAM Versus JIABUR RAHMAN LASKAR AND 6 ORS.	SC, CO OP MR. S K TALUKDAR	
6	WA/205/2022 FIXED	HASSINA DILRUBA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K GOSWAMI MR. A DEKA MS JURI HAZARIKA	SC, SEC. EDU.
7	WA/208/2022 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA MR P K GOSWAMI MS JURI HAZARIKA	SC, SEC. EDU.
8	WA/323/2022	WAJ UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU.

	WITH I.A.(Civil)/3021/2022 in WA/323/2022	WAJ UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU.
9	WA/324/2022	LIMAR BOJE Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, AP
10	WA/326/2022	BONALI DUTTA CHANGMAI AND ANR . Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA	GA, ASSAM SC, GAD
ORDERS				
11	PIL(Suo Moto)/5/2021 FIXED	XXX Versus IN RE - STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. U K NAIR, SR. ADV	MR N DUTTA, AG, AP MR. A CHANDRAN, ADDL. SR. GA, AP
12	PIL/32/2021 FIXED	SYEDA MEHZEBIN RAHMAN Versus UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM MR H K DAS (R-7,8) MR. U PATHAK (R-7,8) ASSTT.S.G.I.
13	PIL/38/2021 FIXED	HARUNAL RASHID Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. R BARUAH(R-5) MR. N M DUTTA (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI ASSTT.S.G.I. MR. S C KHOUND (R-5)
14	PIL/41/2021 FIXED	INDRAJIT CHAKMA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	ASSTT.S.G.I. GA, AP
15	PIL/41/2022 BY SLIP	BISWA NATH ROY AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	GA, ASSAM SC, EXCISE DEPTT.
	WITH I.A.(Civil)/2850/2022 in PIL/41/2022	BISWA NATH ROY AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	GA, ASSAM SC, EXCISE DEPTT.
16	WA/166/2022 FIXED	THE UNION OF INDIA AND 2 ORS Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	MR. S CHAKRABORTY DR. B N GOGOI DR. B N GOGOI	MR. M A I HUSSAIN (r-1) GA, ASSAM MR. A GANGULY (r-5 to 7) MR A R BHUYAN (r-1) MS R A MOSTAFI (r-1) MR T CHHETRI SC, REVENUE MR. J K DAS (r-5 to 7)
	WITH I.A.(Civil)/1372/2022 in WA/166/2022	THE UNION OF INDIA AND 2 ORS. Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	DR. B N GOGOI DR. B N GOGOI	MR. M A I HUSSAIN (r-1) GA, ASSAM MR. A GANGULY (r-5 to 7) MR A R BHUYAN (r-1) MS R A MOSTAFI (r-1) MR T CHHETRI MR. J K DAS (r-5 to 7) SC, REVENUE
17	I.A.(Civil)/3019/2022 in WA/12029/2022	NAZIM UDDIN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, SOCIAL WELFARE

WITH
WA/12029/2022
(Filing Number)

NAZIM UDDIN BARBHUIYA AND ANR.
Versus
THE STATE OF ASSAM AND 4 ORS. E

MR. A M BARBHUIYA

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LEAVE NOTE OF ADVOCATES FOR 30/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MS. M BORAH	23-09-2022	To	02-10-2022
6)	MR. D SAHU	26-09-2022	To	30-09-2022
7)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
8)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
9)	MR. D BANERJEE	25-09-2022	To	17-10-2022
10)	MR. V K CHOPRA	30-09-2022	To	30-09-2022
11)	MR S C PANDIT	29-09-2022	To	01-10-2022
12)	MR. J AHMED	19-10-2022	To	21-10-2022
13)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
14)	MR D C K HAZARIKA	28-09-2022	To	30-09-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	W.P.(CrI.)/34/2022	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A MONDAL MR. A ISLAM	GA, ASSAM
2	WP(C)/6177/2022 B/O	MUSTT REJIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/6433/2022 B/O	EAKUB ALI @ EYAKUB ALI Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED MR A. ALI N. CHOUDHURY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ORDERS				
4	I.A.(CrI.)/32/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2 in CrI.A./11/2022 WITH CrI.A./11/2022	MAHABUR ISLAM @ MAHABUR ESLAM @ RAHMAN Versus THE STATE OF ASSAM AND ANR. MAHABUR ISLAM @ MAHABUR ESLAM @ RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM PP, ASSAM
5	CRL.A(J)/45/2022 WITH LCR 6 FILES	CHIKORAM GOWALA @ BUI Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
6	CrI.A./79/2022	LAXMI DEVI Versus THE NATIONAL INVESTIGATION AGENCY , NIA	MR. K SINGHA MR P J PATAR	SC, NIA
7	CrI.A./118/2022 WITH OFFICE NOTE WITH I.A.(CrI.)/293/2022 in CrI.A./118/2022	RAJIB DAS Versus THE STATE OF ASSAM AND ANR. RAJIB DAS Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. P K GARODIA MR D SARMA MR D K BHATTACHARYYA MR. P K GARODIA MR D SARMA	PP, ASSAM MR T KALITA MR S K BEHARA MR. A KAKATI PP, ASSAM

8	I.A.(CrI.)/411/2022 WITH OFFICE NOTE, LCR 6 FILES in CrI.A./133/2022	HUMAYUN KABIR Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
	WITH CrI.A./133/2022	HUMAYUN KABIR Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
9	I.A.(CrI.)/423/2022 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./176/2022	MANTU DEY Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
	WITH CrI.A./176/2022	MANTU DEY Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
10	I.A.(Civil)/2997/2022 B/O in WP(C)/5818/2022	MD. ISMAIL ALI Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM SC, NRC SC, ELECTION COMMISSION. SC, F.T
	WITH WP(C)/5818/2022	MD. ISMAIL ALI Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN MS. J GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	I.A.(Civil)/3028/2022 in WA/12037/2022	GAIL (INDIA) LTD. AND ANR Versus HITESWAR SARMA AND 2 ORS.	MR D S DEKA MR. S GARG	GA, ASSAM
	WITH WA/12037/2022 (Filing Number)	GAIL (INDIA) LTD. AND ANR Versus HITESWR SARMA AND 2 ORS. A	MR D S DEKA	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/5121/2018 B/O	AKTARUL AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA	GA, ASSAM
MOTION				
2	WP(C)/6983/2021	MAFIJUDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR M H AHMED	GA, ASSAM SC, REVENUE
3	Cont.Cas(C)/476/2022	M/S MALINA ENTERPRISE Versus ANURAG GOEL	J U AHMED MR S R NAWAZ	
4	Cont.Cas(C)/517/2022	THE UNION OF INDIA AND 2 ORS. Versus PALLAV GOPAL AND ANR.	MRS. A GAYAN	
5	Cont.Cas(C)/559/2022	DAMODAR SHAH Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	
6	Cont.Cas(C)/563/2022	SUDEM BASUMATARY Versus ANURAG GOEL	J U AHMED MR S R NAWAZ	
7	WP(C)/4063/2022	SHERAP MONPA Versus THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND 3 ORS (E)	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST
8	WP(C)/5649/2022	MASUM ANSARI Versus PUNJAB NATIONAL BANK (PNB) AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, PNB
9	WP(C)/6347/2022 FIXED	DHARANIDHAR MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	SC, P AND R.D.
10	WP(C)/6412/2022 FIXED	NABA KR SARMA Versus THE STATE OF ASSAM AND 14 ORS	MR. T J MAHANTA MR. S U AHMED MR A HAWARI MS. M BARMAN	SC, P AND R.D. GA, ASSAM
11	WP(C)/6537/2022	NATIONAL BOARDS LIMITED AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M KATAKI	GA, ASSAM

12	WP(C)/6541/2022	MANALICHA ADHIKARY MODAK Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS	MR. A RAHMAN	GA, ASSAM SC, APDCL
13	WP(C)/6542/2022	M/S DEEP TRADERS TRANSPORT AND ANR. Versus UNION OF INDIA AND 3 ORS.	MR P SHARMAH MR P SONOWAL	DY.S.G.I. SC, I O C
14	WP(C)/6544/2022	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND ORS.	MR. R B PHOOKAN R SARMAH MR. I DAS	SC, FOREST
15	WP(C)/6545/2022	REJIYA KHATUN Versus THE MOTOR ACCIDENT CLAIM TRIBUNAL NO.3, BHARALUMUKH, KAMRUP (M), AT GUWAHATI, ASSAM	MR M H AHMED MS. N SULTANA	
16	WP(C)/6546/2022	PRADIP PAUL AND 3 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR. R B PHOOKAN R SARMAH MR. I DAS	GA, ASSAM SC, PWD SC. REVENUE
17	WP(C)/6547/2022	ISMILE MIRDHA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, IRRIGATION
18	WP(C)/6549/2022	BINDU BHUSAN BANIK Versus THE UNON OF INDIA AND 5 ORS	MS S PRASAD	SC, GST ASSTT.S.G.I.
19	WP(C)/6550/2022	KAMAL HAZARIKA Versus THE PUNJAB NATIONAL BANK AND 2 ORS.	MR. A CHAMUAH MR. D M NATH	SC, PNB
20	WP(C)/6551/2022 CAVT. NO.11592/022,	SMTI BULIMA BEGUM Versus THE STATE OF ASSAM AND 17 ORS.	MR. D A KAIYUM MR. M S MONDAL	MR. A F N U MOLLAH SC, P AND R.D. GA, ASSAM FOR CAVEATOR
21	WP(C)/6559/2022	TAPEN CHANDRA ROY @ TAPEN CH RAI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	GA, ASSAM SC, REVENUE SC, FOREST
22	WP(C)/6573/2022	NRIPEN TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. P K BARMAN MS. P CHUTIA	GA, ASSAM SC, FINANCE
23	WP(C)/6575/2022	SAHID ISLAM @ SAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S SAHU MR. M K ALI	GA, ASSAM SC, GDD SC, G M D A SC, REVENUE
24	WP(C)/6583/2022	THE BOARD OF DIRECTORS OF JOGIGHOPA SAMABAY SAMITTEE LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A M KHAN MR. R I DEWAN	SC, CO OP
25	WP(C)/6588/2022	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	H A AHMED MR. R ALI MR A S SK	SC, P AND R.D.
26	WP(C)/6591/2022	INDRANUJ KASHYAP Versus THE STATE OF ASSAM AND ANR	MR. P. SINGHA MR P H KONWAR	GA, ASSAM
27	WP(C)/6592/2022	RAHUL ROY Versus THE STATE OF ASSAM AND 3 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, S.M.B.
28	WP(C)/6598/2022	ABDUL KAYUM TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MR. S ROY MR. M H LASKAR	GA, ASSAM
29	WP(C)/6601/2022	SASHANKA SHEKHAR ROY Versus THE STATE OF ASSAM AND 8 ORS	MR. R A CHOUDHURY MR J M SULAIMAN	SC, WATER RESOURCE SC, FINANCE
30	WP(C)/6610/2022	PRAKASH SHAH Versus INDIAN OIL CORPORATION LTD AND 20 ORS	MR. T BAIDYA MR. T BAIDYA MS N DEKARAJA MS. C DEVI	SC, I O C

ADMISSION

31	WP(C)/3585/2021 FIXED	PURUSHOTTAM LALL BASUDEO AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA	GA, ASSAM MR R DHAR (SC, HANDLOOM, TEXTILE & SERICULTURE, R-1,3) MR. R BORPUJARI (SC, FINANCE, R-2)
WITH				
32	WP(C)/4125/2021	M/S KAMENG ENGINEERING Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE
WITH				
33	WP(C)/4126/2021	M/S MERO TRADERS Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR R DHAR MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE
WITH				
34	WP(C)/4219/2021	M/S TRIBENI ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE
WITH				
35	WP(C)/4220/2021	M/S JHURIA READYMADE CENTRE Versus THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA	GA, ASSAM MR. P MAJUMDAR (R-4) SK S HOSSAIN (R-4) SC, HANDLOOM AND TEXTILE SC, FINANCE
WITH				
36	WP(C)/4286/2021	M/S EASTERN AGRO MARKETING AGENCIES Versus THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA	GA, ASSAM SC, HANDLOOM AND TEXTILE SC, FINANCE

ORDERS

37	I.A.(Civil)/3004/2022 WP(C) 4779/22 WP(C) 5002/22(BOTH D/O) in WP(C)/4779/2022	KUNJA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM SC, EXCISE DEPTT.
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2)	MR. P SARMA	17-08-2022	To	30-09-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2298/2021	DAVID BASUMATARY AND 13 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. K KONWAR MR A DEY MR M P GOSWAMI	MRS. R DEVI ASSTT.S.G.I.
2	WP(C)/6823/2021	BHASKAR BHUYAN AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. M GOSWAMI MR. K KONWAR MR A DEY	ASSTT.S.G.I.
3	Cont.Cas(C)/560/2022	SMTI CHITRA KROPI Versus RAJESH KEMPRAI AND 2 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	
4	WP(C)/2814/2022	GHANASHYAM BORA Versus THE STATE OF ASSAM AND 6 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, AGRI. DEPARTMENT
5	WP(C)/6257/2022	FORCE NO. 005132172 CONSTABLE/BAND C LALDINLIANA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR	MS. B SARMA ASSTT.S.G.I.
6	WP(C)/6407/2022	DILIP KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P DUTTA MS P SARMA	SC, AG SR. GA, ASSAM
7	WP(C)/6538/2022	RASHIDUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MS. G BORAH	GA, ASSAM SC, REVENUE
8	WP(C)/6540/2022	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR S DAS MS N BEGOM MR. H A SARKAR	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE
9	WP(C)/6543/2022	RAJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR D K DAS S DAS	SC, P AND R.D. GA, ASSAM
10	WP(C)/6552/2022	GIRISH CH DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. S UPADHAY	SC, FINANCE SC, BTC SC, IRRIGATION
11	WP(C)/6556/2022	RATUL SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
12	WP(C)/6558/2022	BADRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	GA, ASSAM SC, AGRI. DEPARTMENT
13	WP(C)/6560/2022	DHARMENDRA BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR S KHOUND MS. N BORAH	GA, ASSAM

14	WP(C)/6561/2022	RUBI SAIKIA BHOWMIK Versus THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS MS. J GHOSH	SC, AG (A AND E) GA, ASSAM SC, P H E SC, FINANCE
15	WP(C)/6563/2022	MOMINUL ISLAM Versus THE STATE LEVEL COMMITTEE AND 4 ORS	MR. N HOSSAIN MR M MONDAL	SC, PWD ROAD GA, ASSAM
16	WP(C)/6565/2022	MANIB HARIZAN Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, HEALTH
17	WP(C)/6566/2022	TULSI PAUL Versus THE STATE OF ASSAM AND 4 ORS.	MR. K SINGHA MR P J PATAR	GA, ASSAM SC, N C HILLS SC, PWD
18	WP(C)/6568/2022	AZIBAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	GA, ASSAM
19	WP(C)/6572/2022	REHAN UDDIN BARBHUIYA Versus THE UNION OF INDIA AND 3 ORS	MR. A H M R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/6574/2022	MOKIM KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, FOREST SC, BTC
21	WP(C)/6580/2022	BINAY KUMAR DIWANA Versus THE UNION OF INDIA AND 7 ORS	MR. U K NAIR MRS. S P NAIR MR. M P SARMA MS. D MAHANTA	ASSTT.S.G.I.
22	WP(C)/6584/2022	MASUM HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	SC, P H E
<u>ADMISSION</u>				
23	WP(C)/6375/2015 FIXED	DR. GANESH CHANDRA BORA and 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR(Sr.Adv.) MR.P N GOSWAMI MR.A CHETRY MR.N J KHATANIAR MR.P N PHOM MR.I KALITA MS.P BORGHAIN MR.M P SARMA	SC, HEALTH SC, FINANCE
<u>ORDERS</u>				
24	I.A.(Civil)/2107/2021 WITH WP(C)/5526/2021(D/O) in WP(C)/5526/2021	USUF ALI Versus THE STATE OF ASSAM AND ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, EDU
25	I.A.(Civil)/2021/2022 WITH WP(C)/2009/2021 (D/O) in WP(C)/2009/2021	ZEL HOQUE ALI MIAH Versus UMMAT ALI MONDAL AND 7 ORS.	MR. J AHMED	SC, ELEM. EDU MS. R CHOUDHURY MS. B GOGOI
26	I.A.(Civil)/2971/2022 WP(C) 7556/2019(D/O) in WP(C)/7556/2019	KOCHEN MOCHAHARY AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D C C PHUKAN MRS. J GOGOI	GA, ASSAM
27	WP(C)/5667/2022 FIXED	NIPANWITA THAKURIA Versus THE STATE OF ASSAM AND 5 ORS	MR A K BORO MR P K DAS MR D S DEKA MR B S DEKA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
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7)	MR. M H RAJBARBHUIYAN	28-09-2022	To	30-09-2022
8)	MR. A K BHUYAN	26-09-2022	To	18-10-2022
9)	MR. D BANERJEE	25-09-2022	To	17-10-2022
10)	MR. V K CHOPRA	30-09-2022	To	30-09-2022
11)	MR S C PANDIT	29-09-2022	To	01-10-2022
12)	MR. J AHMED	19-10-2022	To	21-10-2022
13)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
14)	MR D C K HAZARIKA	28-09-2022	To	30-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,30th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2470/2022 FIXED	SAIDUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
2	Bail Appln./2541/2022	ANAND BAGAWAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS M DAS MS. J GHOSH	PP, ASSAM
3	Bail Appln./2542/2022	DORPON CHIRING PHUKAN @ DEEP PHUKON Versus THE STATE OF ASSAM	MS. P R MAHANTA MR. S R GOGOI C. SARMAH	PP, ASSAM
4	Bail Appln./2544/2022	RINKU LAHKAR Versus THE STATE OF ASSAM	MR. B K GOGOI MR G PHUKAN	PP, ASSAM
5	Bail Appln./2545/2022	TAMBAR NGATEY Versus THE STATE OF ASSAM	MR B BURAGOHAINE MR. P K GOGOI MR J P KACHARI	PP, ASSAM
6	Bail Appln./2550/2022	ABDUL KHALIQUE AND ANR Versus THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
<u>ADMISSION</u>				
7	Crl.A./246/2022	SATISH MEDHI Versus THE STATE OF ASSAM AND ANR.	MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
	WITH I.A.(Crl.)/598/2022 in Crl.A./246/2022	SATISH MEDHI Versus THE STATE OF ASSAM AND ANR.	MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
8	Bail Appln./2312/2022 FIXED	KANU DEV Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU	PP, ASSAM
9	Bail Appln./2437/2022 FIXED	BIKI MAZUMDAR Versus THE STATE OF ASSAM	MR. N K MURRY MS. O KITS MS P LINGGI	PP, ASSAM

BAIL HEARING

10	AB/2895/2021 FIXED	ABDUL MOZID @ ABDUL MAZID AND 4 ORS Versus THE STATE OF ASSAM	MR. B SARMAH MR D CHAKRABORTY MRS R BEGUM MR I UDDIN MR I Y ALI	PP, ASSAM
WITH				
11	Bail Appln./2421/2021	DALIMA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. B SARMAH MR I UDDIN MR I Y ALI	PP, ASSAM
12	AB/2060/2022 WITH CASE DIARY	RAJU GHOSH AND ANR. Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY P. GHOSH	MR A N AHMED PP, ASSAM
13	AB/2384/2022 FIXED	MD. ARSHAD ALI Versus THE STATE OF ASSAM	MS B DEVI	PP, ASSAM
14	AB/2453/2022 FIXED	JABBAR ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. I ALAM MR. F A HASSAN MR. T SK	PP, ASSAM
15	AB/2609/2022	ABDUL MAJID @ HARU Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
16	AB/2624/2022	KUJAN DOLEY Versus THE STATE OF ASSAM	MR. N D SARMA MR. S K DAHAL	PP, ASSAM
17	AB/2654/2022	AKIBUR RAHMAN Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
18	AB/2664/2022	ABDUS SAMAD Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
19	AB/2775/2022	MD MIZANUR @ MIZANUR RAHMAN Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
20	AB/2816/2022 FIXED	PRANDHAN BANIK Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
ORDERS				
21	I.A.(CrI.)/452/2022 AB 2032/2022(D/O) in AB/2032/2022	ESOB ALI @ YOUSUF ALI AND 5 ORS Versus THE STATE OF ASSAM	MR. S D ROY	PP, ASSAM
22	CrI.Pet./865/2022 FIXED	INNOVATIVE IDEALS AND SERVICES (INDIA) LTD AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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14)	MR D C K HAZARIKA	28-09-2022	To	30-09-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/561/2022	IMAN ALI Versus SMTI. SURANJANA SENAPATI, ACS	H A AHMED MR. R ALI MR A S SK	
2	Cont.Cas(C)/562/2022	MRS. MARJAN BEGUM Versus SMTI MAMATA HOJAI, AES	MD. S ALOM MS. A BEGUM MR. M S ALAM	
3	Cont.Cas(C)/565/2022	SHANTANU KUMAR DAS Versus MAMATA HOJAI, A.E.S. AND ANR	MRS. P GOSWAMI MS N SAIKIA	
4	WP(C)/3923/2022	RANJAN DUTTA Versus THE STATE OF ASSAM AND 3 ORS	DR. B N GOGOI	SC, ELEM. EDU GA, ASSAM
5	WP(C)/4293/2022	MADHURJYA GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	DR. B N GOGOI	SC, ELEM. EDU GA, ASSAM
6	WP(C)/4492/2022	ANJAN DUTTA Versus THE STATE OF ASSAM AND 3 ORS.	DR. B N GOGOI	SC, ELEM. EDU GA, ASSAM
WITH				
7	WP(C)/4517/2022	KAMAL GOHAIN Versus THE STATE OF ASSAM AND 3 ORS	DR. B N GOGOI	SC, ELEM. EDU
8	WP(C)/5068/2022 FIXED	SUNIL NATH Versus THE STATE OF ASSAM AND 4 ORS.	MS. S DOLEY	SC, ELEM. EDU GA, ASSAM
9	WP(C)/5771/2022 FIXED	MAMTAZ BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	SC, SEC. EDU. GA, ASSAM
10	WP(C)/6469/2022 FIXED	RAJU KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR. M J DAS MR. R HAQUE	SC, BTC SC, EDU
11	WP(C)/6548/2022	DIPANKAR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S SAHU	SC, ELEM. EDU GA, ASSAM
12	WP(C)/6553/2022	PRAPHULLA SONOWAL Versus THE STATE OF ASSAM AND 7 ORS	MR. B D GOSWAMI B. J HAZARIKA	SC, HIGHER EDU MR B ISLAM

13	WP(C)/6554/2022	DR. HADIQA SHIRIN Versus THE STATE OF ASSAM AND 3 ORS	MS S CHAKRABORTY	SC, HEALTH
14	WP(C)/6555/2022	MINTU GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR J P CHOUHAN	SC, ELEM. EDU GA, ASSAM
15	WP(C)/6562/2022	SALEHA KHATUN TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU GA, ASSAM
16	WP(C)/6576/2022	SYED SHAH SIKANDAR ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS J. AKTAR	SC, SEC. EDU.
17	WP(C)/6582/2022	LATU MONI BORO Versus THE STATE OF ASSAM AND 4 ORS	DR. P K GOSWAMI MR A BARMAN	SC, ELEM. EDU GA, ASSAM
18	WP(C)/6587/2022 B/O	IDRISH ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH MR N Z CHOUDHURY	SC, SEC. EDU.
19	WP(C)/6593/2022	MS DHARITRI GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. S U AHMED MR A HAWARI MS. M BARMAN	SC, ELEM. EDU GA, ASSAM
20	WP(C)/6599/2022	ALTAB HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, ELEM. EDU GA, ASSAM
21	WP(C)/6607/2022	SANOWAR HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR. A GONI MRS. M SAIKIA MS. S BIN MR S H MAHMUD MS D DAS	SC, SEC. EDU. SC, N C T E
<u>ADMISSION</u>				
22	WP(C)/8715/2019 FIXED	JHUMAR BAHADUR CHETRY AND 14 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
WITH				
23	WP(C)/7634/2019	HARAMOHAN NATH AND 13 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
WITH				
24	WP(C)/9332/2019	KRIPAMOY NATH AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, SEC. EDU.
25	WP(C)/6356/2022	MOHAMMOD ALI BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, HIGHER EDU
<u>ORDERS</u>				
26	Cont.Cas(C)/466/2022 PERSONAL APPEARANCE, FIXED	KARICHUK L P SCHOOL Versus KABITA DEKA AND 2 ORS	MR. A DEKA	MR S M T CHISTIE (r-1) MR. T DEURI MRS. R S DEURI MS. N PHUKAN (r-1) MS T WAPANGLA

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LEAVE NOTE OF ADVOCATES FOR 30/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MS. M BORAH	23-09-2022	To	02-10-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2540/2022	JAMINI RAY Versus THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
2	Bail Appln./2543/2022	DOLAN MAZUMDAR AND ANR Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
3	Bail Appln./2552/2022	NUR MAHAMMAD SK., Versus THE STATE OF ASSAM	MR. S A AHMED MR F A AHMED A. KHANAM	PP, ASSAM
4	Bail Appln./2554/2022	MUBARAK HUSSAIN @ MD. MOBARAK HUSSAIN Versus THE STATE OF ASSAM	MD. R ALI MR. A M KHAN MR. R I DEWAN	PP, ASSAM
5	Bail Appln./2558/2022	NABAJIT PAUL Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
6	Bail Appln./2559/2022	RITESH KUMAR SOGANI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. P P BARUAH MR. T K MISRA MR. P MAHANTA	PP, ASSAM
7	Bail Appln./2565/2022	FARDUS @ FERDUS @ FIRDUS AHMED Versus THE STATE OF ASSAM	MR. B K GOGOI MR G PHUKAN	PP, ASSAM
8	Bail Appln./2573/2022	HABIZUR RAHMAN Versus THE STATE OF ASSAM	MR M HASHAN MR. M AHMED	PP, ASSAM
9	Bail Appln./2574/2022	BIMAL DAS Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
10	Bail Appln./2576/2022	MANOJ BASUMATARY AND ANR. Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS. M. KHATUN	PP, ASSAM
11	Bail Appln./2577/2022	TAIZ UDDIN Versus THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN	PP, ASSAM
12	Bail Appln./2578/2022	HUIREM RAJEN METEI @ HUIREM RAJEN SINGH Versus THE UNION OF INDIA	MR. P K MUNIR MR A RAHMAN MR. A. GAYAN	SC, NCB

13	Bail Appln./2580/2022	JAHIRUL HAQUE @ JEHIRUL HAQUE Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
14	Bail Appln./2583/2022	M HASHI AND ANR Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
15	Bail Appln./2584/2022	ANARUL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
16	Bail Appln./2587/2022	DEWAN HAMIDUL ISLAM Versus THE STATE OF ASSAM	MD. R ALI	PP, ASSAM
MOTION				
17	W.P.(CrI.)/35/2022	MD SALIM @ MD SALEM AND 3 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. J AHMED MR A N AHMED MS A HUSSAIN R BEGUM	GA, ASSAM ASSTT.S.G.I.
18	AB/2915/2022	ISUKA YEPTHOMI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
19	AB/2917/2022	ARFAN ALI AND ANR. Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR N RAHMAN	PP, ASSAM
20	AB/2922/2022	HAMID ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
21	AB/2924/2022	IZAZUL HOQUE AND 3 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
22	AB/2926/2022	MD. ATABUR RAHMAN Versus THE STATE OF ASSAM		PP, ASSAM
23	AB/2934/2022	ABDUL HAMED @ ABDUL HAMID Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
ADMISSION				
24	CrI.A./244/2022	SADANANDA SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR R HUSSAIN MR. S SHARMA	PP, ASSAM
	WITH I.A.(CrI.)/595/2022 in CrI.A./244/2022	SADANANDA SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR R HUSSAIN MR. S SHARMA	PP, ASSAM
BAIL HEARING (BA)				
25	Bail Appln./2097/2022 WITH CASE RECORD, FIXED	RAMESH BHUTIANI Versus THE STATE OF ASSAM	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
26	Bail Appln./2123/2022 WITH CASE DIARY	RUHUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MR M BASUMATARI MR. P M KALITA	PP, ASSAM
27	Bail Appln./2200/2022 FIXED	RANG BENJAMIN @ T. RANG BENJAMIN Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
28	Bail Appln./2238/2022 WITH CASE DIARY, B/O	BURHAN UDDIN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM

29	Bail Appln./2387/2022 FIXED	INDRA KANTA PAIT Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
WITH				
30	Bail Appln./2302/2022	HITESH MILI Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM

ORDERS

31	I.A.(CrI.)/576/2022 AB 2610/2022(D/O), B/O in AB/2610/2022	SONESWARI BASUMATARY Versus THE STATE OF ASSAM	MS G DEKA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 30/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MS. M BORAH	23-09-2022	To	02-10-2022
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9)	MR. D BANERJEE	25-09-2022	To	17-10-2022
10)	MR. V K CHOPRA	30-09-2022	To	30-09-2022
11)	MR S C PANDIT	29-09-2022	To	01-10-2022
12)	MR. J AHMED	19-10-2022	To	21-10-2022
13)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
14)	MR D C K HAZARIKA	28-09-2022	To	30-09-2022



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[For Friday,30th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4942/2021	ASIRUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT. MR. R BARPUJARI SC, WATER RESOURCE
2	Cont.Cas(C)/536/2022	KAMAL KALITA Versus BISWADEEP DAS AND ANR.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	
3	WP(C)/5886/2022	SABBIR AHMED Versus THE ASSAM STATE TRANSPORT CORPORATION AND 2 ORS	MR. M A I HUSSAIN MR A R BHUYAN MRS. S ISLAM	GA, ASSAM
4	WP(C)/6134/2022	HUNUFA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/6377/2022	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM (CDAA) AND 3 ORS Versus UNION OF INDIA AND 5 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	SC, GST GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
6	I.A.(Civil)/2826/2022 in WP(C)/6138/2021	GOKUL DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K TALUKDAR	SC, FINANCE SC, FINANCE
	WITH WP(C)/6138/2021	GOKUL DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, FINANCE
	WITH WP(C)/6139/2021	DWIJEN TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, FINANCE

	WITH I.A.(Civil)/2785/2022 in WP(C)/6139/2021	DWIJEN TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. R K TALUKDAR	SC, FINANCE
8	I.A.(Civil)/2844/2022 in Cont.Cas(C)/623/2019	MAMONI DAS NATH Versus KRISHNA KR. DWIVEDI, IAS AND 3 ORS. A	MS. L DEVI MR. J DEKA MS. A TALUKDAR	
	WITH Cont.Cas(C)/623/2019	MAMONI DAS NATH Versus KRISHNA KR. DWIVEDI AND 3 ORS.	MR. D K SARMAH MS. A TALUKDAR	MR. R K D CHOUDHURY MS. L DEVI
		ADMISSION		
9	WP(C)/7541/2018	SANDEEP AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	MR. S CHAUHAN (R5) MR. A R SHOME (R5) MR A J GHOSH (R5) MR. S CHAUHAN (R5) SC, TAXES
10	WP(C)/3277/2021 CAVT. NO.04542/021,	M/S 14/15 NO. NISHARI HARIA NADI MEEN SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ	MR H R A CHOUDHURY (R-7) GA, ASSAM MR. H ALI (R-7) FOR CAVEATOR
11	WP(C)/3973/2022 FIXED	KANAKLATA KAKATI Versus THE UNION OF INDIA AND 3 ORS (F)	MR R CHAKRAVORTY S RABHA	MRS. R DEVI ASSTT.S.G.I.
		ORDERS		
12	WP(C)/18/2020 B/O	JITEN DAS Versus THE STATE OF ASSAM AND 10 ORS.	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	GA, ASSAM PP, ASSAM SC, C B I
13	Cont.Cas(C)/485/2020 FIXED	PABINDRA DUTTA CHOWDHURY ALIAS OPU DUTTA CHOWDHURY Versus SRI KUMAR SANJAY KRISHNA, IAS	MR. B D GOSWAMI MR A CHOWDHURY MR. J M GOGOI MS. B CHOWDHURY	MR. D SAIKIA (R5, R6) MR. B GOGOI (R5, R6) MR P NAYAK (R5, R6) MR A CHALIHA (R5, R6) MR. D S DEKA (R5, R6)
14	I.A.(Civil)/3010/2022 in WP(C)/5881/2017	JYOTI PRINTING INDUSTRY Versus THE STATE OF ASSAM and 5 ORS.		SC, INDUSTRIES AND COMMERCE
	WITH WP(C)/5881/2017	JYOTI PRINTING INDUSTRY Versus THE STATE OF ASSAM and 6 ORS.	MR.H R CHOUDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
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12)	MR. J AHMED	19-10-2022	To	21-10-2022
13)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
14)	MR D C K HAZARIKA	28-09-2022	To	30-09-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/6585/2022	DAVID GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. M SAIKIA MS. A BORA	GA, ASSAM
2	WP(C)/6586/2022	LUIT PATHAK Versus ASSAM HIGHER SECONDARY EDUCATION COUNCIL AND 3 ORS.	MR. S N TAMULI MS. S. DUTTA P DEKA	SC, EDU
3	WP(C)/6589/2022	AMIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM SC, O I L
4	WP(C)/6596/2022	SMTI. CHARU KALITA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER N ALAM M. BORUAH	SC, ELEM. EDU SC, FINANCE
5	WP(C)/6600/2022	SARAT DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, HOUSING BOARD
6	WP(C)/6602/2022	MANIK HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, HOUSING BOARD
7	WP(C)/6603/2022	JYOTIRMOY DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, FINANCE SC, PWD
8	WP(C)/6605/2022	MRINAL CHANDRA DEB Versus THE STATE OF ASSAM AND 3 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, HOUSING BOARD
9	WP(C)/6608/2022 B/O	SANTANU KUMAR DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
10	WP(C)/6609/2022	RAJU BORA Versus THE STATE OF ASSAM AND 6 ORS.	MS. G BORAH	GA, ASSAM

ORDER (IMPLEADMENT OF PARTY)

11	I.A.(Civil)/2520/2022 in WP(C)/4030/2021	KRISHALAYA BHATTACHARJEE Versus THE STATE OF ASSAM AND 9 ORS	MR. JUNM LASKAR	GA, ASSAM SC, AG SC, PWD SC, FINANCE SC, N C HILLS
	WITH WP(C)/4030/2021	KRISHALAYA BHATTACHARJEE Versus THE STATE OF ASSAM AND 2 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM SC, PWD
12	WITH WP(C)/7078/2021	KISHOLAYA BHATTACHARJEE Versus THE STATE OF ASSAM AND 9 ORS	MR. JUNM LASKAR MS. A AHMED MS. J GHOSH	GA, ASSAM SC, AG SC, PWD SC, FINANCE
ADMISSION				
13	WP(C)/2129/2020	FORCE NO. 045205106 CT/GD NARESH KUMAR YADAV Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S S ROY ASSTT.S.G.I.
14	WP(C)/1719/2021	DIPUL DAS AND 55 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. K KONWAR MR A DEY MR M P GOSWAMI	MR. K K PARASAR ASSTT.S.G.I.
15	WP(C)/5667/2021	NAYAN MONI DEKA AND 18 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR. S N TAMULI MS. A BEGUM	SC, HEALTH
16	WP(C)/239/2022 FIXED	THOGESWAR BHORALI Versus THE STATE OF ASSAM AND 8 ORS	MRS. B GOGOI MS M BORAH	MR. A HASSAN, SC, ACCOUNTANT GENERAL (A&E) SC, IRRIGATION SC, FINANCE
17	WP(C)/3018/2022	RANTU BAISHYA Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MS. R M SARMAH	SC, HEALTH
ORDERS				
18	I.A.(Civil)/3001/2022 in WP(C)/204/2021	SAIFA BEGUM AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. I A TALUKDAR	GA, ASSAM SC, AG
	WITH WP(C)/204/2021	MD. ISHAD UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	GA, ASSAM SC, AG MR. S K MEDHI (r-6)
19	WP(C)/3899/2022 FIXED	HRISHIKESH RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR A V SINGH MR W R MEDHI	SC, P AND R.D. SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 30/09/2022

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2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2563/2022	AMARJYOTI DAS @ ARUP DAS Versus THE STATE OF ASSAM	MR. P P DUTTA MR T GOGOI	PP, ASSAM
MOTION				
2	Tr.P.(C)./101/2022	SMT. SANTI PRIYA BARUAH Versus MUKUT DAS	MS. R D MOZUMDAR MS M KALITA MS. C MOZUMDAR MR. S P SHARMA	
3	CRP(IO)/237/2022	SMTI. SAROJ DEVI BAHETY Versus MD. ABDUL LATIF	MR R SENSUA MR D BORAH M. A. OASIS	
4	CRP(IO)/239/2022	MD. ANUWAR HUSSAIN AND ANR. Versus MD. SAMSUL HAQUE AND 30 ORS.	MR. A H M R CHOUDHURY	
ADMISSION				
5	FAO/52/2022	SHIV CHAND PRASAD SAH AND 4 ORS. Versus SABIR AHMED AND 6 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA	
6	FAO/53/2022 B/O	RAJ KAMAL LTD. Versus BAKKAR ALI @ MD ABU BAKKAR ALI AND 16 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	
	WITH I.A.(Civil)/3026/2022 in FAO/53/2022	RAJ KAMAL LTD. Versus BAKKAR ALI @ MD ABU BAKKAR ALI AND 16 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	
7	MACApp./744/2022	THE ORIENTAL INSURANCE CO. LTD. Versus ANOWAR HUSSAIN AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/3023/2022 in MACApp./744/2022	THE ORIENTAL INSURANCE CO. LTD. Versus ANOWAR HUSSAIN AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	

BAIL HEARING

8	AB/2439/2022 FIXED	MD. NAKIBUDDIN AHMED @ MOINA AHMED Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
9	RSA/150/2022 B/O	ADOM ALI @ ADOM ALI AHMED AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N ALAM MR G J SAIKIA MR K JAIN MR. J HUSSAIN MR N MUHTARIM	SC, REVENUE
<u>ORDERS</u>				
10	MACApp./775/2018 FIXED	ORIENTAL INSURANCE COMPANY LTD Versus SMT MAMI BHAGAWATI AND 5 ORS	MR S DUTTA MS. M CHOUDHURY MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	MR. S C BISWAS MR. R GOSWAMI MS. M SAIKIA (R4) MS. P BORTHAKUR (R4) MS A BORAH (R1) MS. J GHOSH (R1)
	WITH I.A.(Civil)/3107/2018 in MACApp./775/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMT MAMI BHAGAWATI AND 5 ORS	MS. M CHOUDHURY MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	
11	RSA/76/2020	MUKTAR ALI DEWAN Versus GAFUR BHUYAN AND 6 ORS	MR. N DHAR MR. N HAQUE MR M HUSSAIN	MR. L TALUKDAR MR B DAS MS K. KALITA MR S K BEHARA MR H TALUKDAR MR. A Z CHOUDHURY
12	I.A.(Civil)/953/2021 in MACApp./98/2017 (D/O), WITH LCR in MACApp./98/2017 WITH CO/21/2017	ORIENTAL INSURANCE COMPANY LTD. Versus NITANJALI DEVI SAIKIA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A J SARMA
	WITH I.A.(Civil)/776/2021	SMTI NITANJALI DEVI SAIKIA and ANR Versus THE ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.A J SARMA MR.S K GHOSH MR.P D NAIR MR G ALAM MR.H ROHMAN	MS.R D MOZUMDAR(R-1) MS.C MOZUMDAR(R-1) MR.S P SHARMAR-1
	WITH I.A.(Civil)/1220/2021 in RSA/10613/2019	NITANJALI DEVI SAIKIA AND ANR. Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A J SARMA MR.S K GHOSH MR. P D NAIR MR.H ROHMAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
13	I.A.(Civil)/1220/2021 in RSA/10613/2019 WITH RSA/10613/2019 (Filing Number)	ON THE DEATH OF SAYED ALI Versus MD. HASEN ALI AND ANR	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ	MR. B K BHAGAWATI (r-2) MR. J SINGH (r-2) MR B S DEKA (r-2)
	WITH I.A.(Civil)/316/2022 in RFA/11101/2021	ON THE DEATH OF SAYED ALI HIS LEGAL HEIRS SHRI SHAHAR ALI AND 7 ORS Versus MD. HASEN ALI AND ANR		
14	I.A.(Civil)/316/2022 in RFA/11101/2021 WITH RFA/11101/2021 (Filing Number)	M/S ASSAM TRADE CORPORATION AND ANR Versus SUDHIR JALAN AND ANR.	MR. B CHAKRAVARTY MRS. R DEVI MR. A R TAHBILDAR MR. D DOLEY	MR G N SAHEWALLA (R- 1,2) MR M SAHEWALLA (R-1,2) MS. S. TODI (R-1,2) MR H K SARMA (R-1,2) MS T J SAHEWALL (R-1,2)A MS K BHATTACHARYYA (R- 1,2)
	WITH RFA/11101/2021 (Filing Number)	M/S ASSAM TRADE CORPORATION AND ANR. Versus SUDHIR JALAN AND ANR. B	MR. B CHAKRAVARTY	

15	I.A.(Civil)/1592/2022 in Test.App./6039/2022	SMITA ROY @ BURI ROY AND ANR. Versus SIMA ROY AND ANR.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. O LASKAR
	WITH Test.App./6039/2022 (Filing Number)	SMITA ROY @ BURI ROY AND ANR. Versus SIMA ROY AND ANR. F	MR. A C SARMA	
16	I.A.(Civil)/3016/2022 in MACApp./10260/2022	MERINA YESMIN AND 3 ORS Versus PARTHA PRATIM KALITA AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	
	WITH MACApp./10260/2022 (Filing Number)	MERINA YESMIN AND 3 ORS Versus PARTHA PRATIM KALITA AND 3 ORS E	MS. D GHOSH	
STAY MATTERS				
17	CRP(IO)/56/2022 FIXED	MD. BABUL RAHMAN Versus KISHAN GOPAL AGARWALLA AND 4 ORS.	MR. K SINGHA MRS. P BARUAH MR A K SINGHA	MR. P K GARODIA
18	CRP(IO)/84/2022	SHAHADAT ALI AND 2 ORS Versus MD. SIDDIQUE ALI AND 22 ORS	MR Z MUKIT MR. A SATTAR G IMTIAZ	MR G RAHUL (R-23) MR. D J KAPIL (R-23)
19	CRP(IO)/198/2022	GYASUDDIN AHMED Versus NIZAMUDDIN AHMED	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	MR K KHANNA MS M DAS
20	I.A.(CrI.)/584/2022 WITH LCR 1 FILE in CrI.Pet./352/2021 WITH CrI.Pet./352/2021	SAIKH MD. SABAH AL-AHMED Versus THE STATE OF ASSAM AND ANR. SAIKH MD. SABAH AL-AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MR T H HAZARIKA MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM DR. N DEKA (R-2) PP, ASSAM MS. P CHAKRABORTY (R-2)

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LEAVE NOTE OF ADVOCATES FOR 30/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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9)	MR. D BANERJEE	25-09-2022	To	17-10-2022
10)	MR. V K CHOPRA	30-09-2022	To	30-09-2022
11)	MR S C PANDIT	29-09-2022	To	01-10-2022
12)	MR. J AHMED	19-10-2022	To	21-10-2022
13)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
14)	MR D C K HAZARIKA	28-09-2022	To	30-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,30th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2546/2022	RINKU LAHKAR Versus THE STATE OF ASSAM	MR. B K GOGOI MR G PHUKAN	PP, ASSAM
2	Bail Appln./2547/2022	RINKU LAHKAR Versus THE STATE OF ASSAM	MR. B K GOGOI MR G PHUKAN	PP, ASSAM
3	Bail Appln./2548/2022	SONU KUMAR Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN MS S SAIKIA	PP, ASSAM
4	Bail Appln./2551/2022	NURJAHAN KHATUN Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
<u>MOTION</u>				
5	Crl.Rev.P./429/2022 FIXED	MD. SIRAJUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
6	Crl.Rev.P./492/2022	BADRUL HUSSAIN LASKAR AND 3 ORS. Versus THE STATE OF ASSAM	MR. A C BURAGOHAJN MR. H. BURAGOHAJN MS. H BORAH	PP, ASSAM
7	Crl.Rev.P./493/2022	CHANDU MIA LASKAR Versus JEHIRUL HAQUE LASKAR	MS B DEVI MR A GOGOI	
8	Crl.Pet./1000/2022 FIXED	MONIKA BORAH GOHAIN Versus NIRA BORAH	MS M DAS MR. P SAIKIA	
<u>ADMISSION</u>				
9	Crl.Pet./549/2021 WITH LCR, FIXED	NITIN MITTAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. B KALITA	MR. A A R KARIM (r-2) MR. A DEB (r-2) PP, ASSAM
10	Crl.Pet./280/2022 WITH LCR 2 FILES, FIXED	WAHED ALI Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
11	Crl.Rev.P./426/2022 WITH LCR 1 FILE, FIXED	ABDUL KALAM Versus REJINA KHATUN	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. D F A AHMED MR R DAS

BAIL HEARING (BA)

12	Bail Appln./2343/2022 FIXED	BILLAL HUSSAIN @ BILLAL ALI Versus THE STATE OF ASSAM	MR. M K BORAH MRS. P KASHYAP	PP, ASSAM
13	Bail Appln./2410/2022 FIXED	SYED IKRAM HUSSAIN Versus THE STATE OF ASSAM	MR. B DEKA MR L TASHI	PP, ASSAM
14	Bail Appln./2419/2022 FIXED	SANTOSH CHOUDHURY Versus THE STATE OF ASSAM	MR A K BHARALI	PP, ASSAM
15	Bail Appln./2453/2022 FIXED.	NAYAN SAIKIA AND ANR Versus THE STATE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
16	Bail Appln./2462/2022 FIXED	JAYANTA DEKA Versus THE STATE OF ASSAM	MR. T DEURI MR. P M TALUKDAR MR. R BAISHYA MS R AKHTAR	PP, ASSAM
17	Bail Appln./2464/2022 FIXED	BRINEN BASUMATARY ALIAS BIREN BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS T WAPANGLA	PP, ASSAM
18	Bail Appln./2475/2022 FIXED	GOBINDA CHOUDHURY Versus THE STATE OF ASSAM	MD. S M RAHMAN MR. R AHMED	PP, ASSAM
19	Bail Appln./2490/2022 FIXED	NUR ISLAM AHMED Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM

BAIL HEARING

20	AB/2717/2022 FIXED	KAPIL UDDIN @ KAPIL SHEIKH AND 6 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR A S SK	PP, ASSAM
21	AB/2718/2022 FIXED	KAMAL BARMAN Versus THE STATE OF ASSAM	MR. D HAZARIKA MR. R PHUKAN C M DEKA	PP, ASSAM
22	AB/2720/2022 FIXED	ASHOK KUMAR SARKAR Versus THE STATE OF ASSAM	MR. K K HANDIQU MR. T BARUKIAL MR. R RABHA	PP, ASSAM

ORDERS

23	I.A.(CrI.)/593/2022 in CrI.Rev.P./8195/2022 WITH CrI.Rev.P./8195/2022 (Filing Number)	MEHBUB ALI Versus HASINA BEGUM MEHBUB ALI Versus HASINA BEGUM (B)	MR. K R BOROOAH MR P K KALITA	
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LEAVE NOTE OF ADVOCATES FOR 30/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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14)	MR D C K HAZARIKA	28-09-2022	To	30-09-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/2980/2022 in Cont.Cas(C)/194/2022	BHAIRAB KUMAR MEDHI AND 3 ORS Versus PREETOM SAIKIA, IAS AND 2 ORS	MR. K N CHOUDHURY MR D J DAS	
	WITH Cont.Cas(C)/194/2022	BHAIRAB KUMAR MEDHI AND 3 ORS Versus PREETOM SAIKIA, IAS AND ANR.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	
2	I.A.(Civil)/2985/2022 in Cont.Cas(C)/348/2021	DEBA CHARAN DAS AND ANR. Versus JISHNU BARUA, IAS AND 9 ORS.	MS. J PAUL MS. S AHMED	
	WITH Cont.Cas(C)/348/2021	DEBA CHARAN DAS ANR. Versus JISHNU BARUA AND 6 ORS.	MS. J PAUL MS. S AHMED	MR. D SAIKIA (R-4) MR. R MAZUMDAR (R-5) MR H BEZBARUA (R-5) MS. N PHUKAN (R-4) MS. N BORDOLOI (R-4)
ADMISSION				
3	WP(C)/3223/2019	ABDUL HAKIM Versus THE STATE OF ASSAM AND 3 ORS.	G UDDIN MR. A UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, HIGHER EDU MR. T C CHUTIA (SC, SEBA)
4	WP(C)/742/2020 FIXED	NURUL ISLAM MIAH Versus THE STATE OF ASSAM AND 9 ORS	MR M H AHMED MR. SK S N MOHAMMAD MR. SK S N MOHAMMAD MR A IKBAL MR. G A CHOUDHURY	SC, ELEM. EDU MS. N PHUKAN, SC, ELEMENTARY EDU. DEPTT. (R-1 TO 7) MR B GOGOI, SC, FINANCE (R- 8 TO 10)
	WITH WP(C)/692/2020	MONOWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR M H AHMED MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. G A CHOUDHURY	SC, ELEM. EDU
6	WP(C)/4396/2021	TOSHEN BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR. B PATHAK MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU MR G PEGU

7	WP(C)/4451/2021	PROMOD DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. B PATHAK MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM
8	WP(C)/375/2022 FIXED	REKIBUL ISLAM Versus THE STATE OF ASSAM AND 11 ORS.	MR I HASSAN	GA, ASSAM MR. S B LASKAR (R8, R11) MR. H A LASKAR (R8, R11) MS N KALITA (R8, R11) MS D DUTTA (R8, R11) SC, EDU SC, SSA
9	WP(C)/434/2022	MASUK AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM MR. A PHUKAN, SC, ELEM. EDU DEPTT.
10	WP(C)/586/2022	SANJIB DAS Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU MR. A K BARUAH (r-5) MR. N MAHAJAN (r-5) MR A DAS (r-5)
11	WP(C)/5072/2022	SILENDRA CH. RAY AND 6 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MISS. M DAS MD. S ISLAM MR. M DEKA	SC, ELEM. EDU GA, ASSAM
12	WP(C)/5191/2022	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU

ORDERS

13	Cont.Cas(C)/149/2020 FIXED	R.K.CHANDRA SENA SINGHA Versus PREETAM SAIKIA AND 5 ORS.	MR. U K GOSWAMI	MR S M T CHISTIE MR. P K BORAH (R1) MS. N PHUKAN (R1)
14	Cont.Cas(C)/28/2021 FIXED	MD. SOYAD ALI Versus PREETOM SAIKIA AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D SAIKIA MS. P R MAHANTA MR. K GOGOI
15	Cont.Cas(C)/257/2021 FIXED	SMTI CHITRALEKHA KONWAR Versus B. KALYAN CHAKRAVARTHY AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2)
16	WP(C)/7293/2021 FIXED	BASANTI MAZUMDAR Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, AG SC, FINANCE SC, KARBI ANGLONG

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LEAVE NOTE OF ADVOCATES FOR 30/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2566/2022	USHA BARMAN Versus THE STATE OF ASSAM	MR. N ANAND MR. A BARUA MR. D DAS MS.D SAIKIA	PP, ASSAM
2	Bail Appln./2581/2022	ABDUL SAMIR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
3	Bail Appln./2585/2022	KAJIMUDDIN Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
<u>MOTION</u>				
4	AB/2918/2022	MAIN UDDIN AHMED Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS T WAPANGLA	PP, ASSAM
5	AB/2929/2022	DULAL CHANDRA BORAH AND 2 ORS Versus THE STATE OF ASSAM	MR. U K NAIR MR. R BORA MR A CHAKRABORTY	PP, ASSAM
6	AB/2932/2022	JAKIR AHMED LASKAR Versus THE STATE OF ASSAM AND ANR	MR. K MIRA MR. R A MAZUMDER	PP, ASSAM
7	AB/2933/2022	PRANJAL PAGAG Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
8	AB/2940/2022	MAHUYA KHANAM AND 6 ORS Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
9	AB/2941/2022	PRODIP BARUAH AND 2 ORS Versus THE STATE OF ASSAM	MR. R DE MR. P NEOG	PP, ASSAM
10	AB/2942/2022 B/O	FIDUSUR REHMAN @ FIDUSUR RAHMAN Versus THE STATE OF ASSAM	MR Z ALAM	
<u>ADMISSION</u>				
11	CRP/149/2018 WITH CRP/152/2018 (D/O)	NARAYAN MAHESWARY Versus NAGESWAR PANDIT @ KUMHAR AND 6 ORS.	MR. S CHAMARIA MR. M ALI MR. S CHANDA	

12	WITH CRP/143/2018	NARAYAN MAHESWARY Versus KASHI NATH PRASAD @ SHARMAH	MR. S CHAMARIA MR. M ALI MR. S CHANDA	
13	WITH CRP/148/2018	NARAYAN MAHESWARY Versus RAJKUMAR PRASAD AND 4 ORS.	MR. S CHAMARIA MR. M ALI MR. S CHANDA	
14	WITH CRP/150/2018	NARAYAN MAHESWARY Versus SHIO PUJAN PRASAD GUPTA	MR. S CHAMARIA MR. M ALI MR. S CHANDA	
ORDERS				
15	CRP(IO)/108/2020	ON DEATH OF THARGESWAR MIKIR HIS LEGAL HEIRS - AMALA MIKIR RONGPEE AND 4 ORS. Versus M/S. CLASSIC INDIA PVT. LTD.	MR G BORDOLOI MS M HAZARIKA	MR. R J BORDOLOI MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. R ALI MS. G P SHAHI R ALI
16	I.A.(Civil)/1539/2020 FIXED in MFA/15688/2018 WITH MFA/15688/2018 (Filing Number) WITH I.A.(Civil)/7262/2020 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD., Versus MD. AKBOR ALI AND ANR NEW INDIA ASSURANCE COMPANY LTD Versus MD AKBOR ALI AND ANR NEW INDIA ASSURANCE COMPANY LTD Versus MD AKBOR ALI AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
17	MFA/101/2021 WITH LCR	M/S DINESH SALES CORPORATION Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
18	MACApp./268/2021 WITH LCR	MONOWARA BEGUM AND 3 ORS. Versus THE REGIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 3 ORS.	MR. A R AGARWALA	MR S DUTTA MS. M CHOUDHURY MS C BORAH
19	Tr.P.(C)./58/2022	SANJUKTA DUTTA Versus MRIDUPABAN GOGOI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MS. S BORA MS. N CHAKRABORTY
20	Tr.P.(C)./70/2022	ARINDOM SARMA Versus DEVAHUTI SAIKIA	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG
21	I.A.(Civil)/2996/2022 in CRP(IO)/205/2022 WITH CRP(IO)/205/2022	MAHAMMAD ALI AND ANR Versus MD. SALIM UDDIN AND 2 ORS MAHAMMAD ALI AND ANR Versus MD. SALIM UDDIN AND 2 ORS	MR. S Ali MR. D MAZUMDAR MR. S Ali MR. D MAZUMDAR MR. S BISWAS	MR. D MAZUMDAR
22	I.A.(Civil)/3025/2022 in Tr.P.(C)./91/2022 WITH Tr.P.(C)./91/2022	SANJAY KUMAR GHOSH Versus DR. ANIKA ROY. DR. ANIKA ROY Versus SANJAY KUMAR GHOSH	MR. B CHAKRABORTY MR. S P BHATTACHARJEE MRS P HAZARIKA MS. P AGARWAL MR. DILIP DEY	MR D K DEY

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LEAVE NOTE OF ADVOCATES FOR 30/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./108/2022	THE RELIANCE GENERAL INSURANCE CO. LTD Versus ARUNA DAS @ BONIA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/553/2022 in MACApp./108/2022	THE RELIANCE GENERAL INSURANCE CO. LTD Versus ARUNA DAS @ BONIA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
2	MACApp./636/2022	THE UNION OF INDIA AND ANR. Versus JUGNU NAG AND 4 ORS.	MR. S K MEDHI	
	WITH I.A.(Civil)/2118/2022 in MACApp./636/2022	THE UNION OF INDIA AND ANR. Versus JUGNU NAG AND 4 ORS.	MR. S K MEDHI	
	WITH I.A.(Civil)/2713/2022 in MACApp./636/2022	THE UNION OF INDIA AND ANR. Versus JUGNU NAG AND 4 ORS. H	MR. S K MEDHI	
3	MACApp./644/2022 FIXED	UNITED INDIA INSURANCE CO. LTD Versus SMTI SUKO KUMARI TANTI and 3 ORS	MS. N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. N M DUTTA
4	WITH I.A.(Civil)/2731/2022 in I.A.(Civil)/2731/2022 in MACApp./644/2022	UNITED INDIA INSURANCE CO. LTD. Versus SMTI. SUKO KUMARI TANTI and 3 ORS	MS. N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M DUTTA
5	MACApp./739/2022	UNITED INDIA INSURANCE COMPANY LIMITED Versus SRI PADAM CHAND JAIN AND 5 ORS	MR H BURAGOHAIN MR. B J MUKHERJEE MR. S S SARMA	MR. S K JAIN MR. B K JAIN MS. P C BARNALI NAIR
	WITH I.A.(Civil)/3012/2022 in MACApp./739/2022	UNITED INDIA INSURANCE COMPANY LIMITED Versus SRI PADAM CHAND JAIN AND 5 ORS	MR H BURAGOHAIN MR. B J MUKHERJEE MR. S S SARMA	MR. S K JAIN MR. B K JAIN MS. P C BARNALI NAIR
6	MACApp./740/2022	THE NATIONAL INSURANCE CO. LTD., Versus SMTI. RUPALI CHETRY AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. T GOGOI

	WITH I.A.(Civil)/3013/2022 in MACApp./740/2022	THE NATIONAL INSURANCE CO. LTD., Versus SMTI. RUPALI CHETRY AND 5 ORS. NATIONAL INSURANCE COMPANY LIMITED Versus SMT ANIMA RAHANG AND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MRS L SHARMA MRS L SHARMA MR S S SHARMA MR. B J MUKHERJEE	
7	MACApp./741/2022			
	WITH I.A.(Civil)/3014/2022 in MACApp./741/2022	NATIONAL INSURANCE COMPANY LIMITED Versus SMT ANIMA RAHANG AND 3 ORS ORIENTAL INSURANCE CO. LTD Versus MUSST. AKIBAN BEGUM and 7 ORS,	MR H BURAGOHAIN MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE MS.N MODI MR S DUTTA MS.M CHOUDHURY MR.C SHARMA MR.SIDHANT DUTTA MS.S THAKURIA	MRS K DEKA MR. K K BHATRA MR. R K BHATRA MS. J PAUL MISS M BORUHAH MS R GANGAWAT MS M N KONYAK
8	MACApp./742/2022			
	WITH I.A.(Civil)/3015/2022 in MACApp./742/2022	ORIENTAL INSURANCE CO. LTD. Versus MUSST. AKIBAN BEGUM and 7 ORS, SMT KIRAN KALITA and 2 ORS Versus SRI NITESH KUMAR GUPTA and 2 ORS	MS. M DASGUPTA MR. D N CHOUDHURY	MR S DUTTA
9	MACApp./743/2022			
	WITH I.A.(Civil)/243/2017 WITH LCR	SMTI BANDANA PATHAK Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD and 2 ORS	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN	MR.R C PAUL(R-1) MR.A SHAKIL(R-1)
10	MACApp./243/2017			
	WITH MACApp./303/2016	SMTI INDU MISHRA Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD and 2 ORS	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN	MR. R C PAUL MR. R C PAUL MR.B DEKA(R- 2&3) MS.P SHANDILYA(R- 2&3) MR.B P CHANGMAI(R- 2&3) MR.K MAJUMDARR- 2and3 MR. S BASUMATARY(R-1)
11	MACApp./303/2016			
	WITH MACApp./307/2016	SMTI MANJU PANDEY and 4 ORS Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD and 2 ORS	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN	MR.R C PAUL(R-1) MR.B DEKA(R- 2&3) MS.P SHANDILYAR- 2and3 MR.B P CHANGMAI(R- 2&3) MR.K MAJUMDAR(R- 2&3) MR. S BASUMATARY(R-1)
12	MACApp./307/2016			
	I.A.(Civil)/2505/2017 in MACApp./294408/2017	MRS. MAINA BEGUM Versus NATIONAL INSURANCE CO. LTD. and 2 ORS,	MR.N D BHUYAN MR.P K MAZUMDAR	
13	I.A.(Civil)/2505/2017 in MACApp./294408/2017			
	WITH MACApp./294408/2017 (Filing Number)	MRS MAINA BEGUM Versus NATIONAL INSURANCE CO. LTD and 2 ORS	MR.N D BHUYAN MR.P K MAZUMDAR	
14	MACApp./789/2018 WITH LCR	SRI PURAN NAYAK Versus SRI BHAKTA BAHADUR PRADHAN AND 2 ORS	MR. S CHAUHAN MS S K CHAUHAN MR. N ALAM MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR. B K PURKAYASTHA (R3) MR. R C PAUL MR. S TAI (R1, R2) MS M BHARATI MS. M BORUAH (R3) L KALITA (R3)

15	MACApp./792/2018	NEW INDIA ASSURANCE CO. LTD. Versus SRI PULAKJYOTI NATH and 2 ORS.	MR. R GOSWAMI MR. M SAIKIA MS. P BORTHAKUR	MR. D C C PHUKAN (R - 2 & 3) MS. J GOGOI (R - 3) MR. B BORAH MR. D NATH MR. P DEKA MR. U BHATTACHARYA (R - 3)
16	MACApp./794/2018	SMTI MINATI SARMA AND ANR Versus SRI RISHABH SETHIA AND 2 ORS	MR. R BORUAH MR. M SAIKIA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
17	MACApp./955/2018 WITH LCR	MD. ABDUL MANNAN AND ANR Versus UNITED INDIA INSURANCE CO. LTD. AND ANR	MR. M TALUKDAR MR. A SHAKIL	
18	I.A.(Civil)/3731/2018 FIXED in MACApp./912/2018 WITH MACApp./912/2018	THE ORIENTAL INSURANCE CO. LTD Versus NARJIMA AKHTAR AND 3 ORS	MR. S K GOSWAMI MR R SHARMA MR. A KALITA	D MONDAL
19	I.A.(Civil)/2610/2019 in MACApp./14138/2018 WITH MACApp./14138/2018 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus NARJIMA AKHTAR AND 3 ORS SHRI SATISH KALITA Versus SMT. MANIMA CHOUDHURY AND ANR	MR. S K GOSWAMI MR R SHARMA MR. A KALITA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG MR. A RAQUIB	MR. A T SARKAR (r-1,2) MR. T AHMED (r-1,2) MS S PATAR (r-1,2)
20	CO/12/2020 in MACApp./687/2019 WITH MACApp./687/2019	SHRI SATISH KALITA Versus SMT MANIMA CHOUDHURY AND ANR ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI REBOTI RABHA AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
21	I.A.(Civil)/261/2021 in MACApp./10187/2020 WITH MACApp./10187/2020 (Filing Number) WITH I.A.(Civil)/10190/2020 (Filing Number)	SMTI REBOTI RABHA AND 3 ORS Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS THE NATIONAL INSURANCE COMPANY LTD. Versus RUMA MAZUMDAR AND 2 ORS.	MR. D DAS MR. M BARUAH MR. A DUTTA MRS. P M DUTTA	MS. R D MOZUMDAR (R1) MS. C MOZUMDAR (R1) MR. S P SHARMA (R1) MD E AHMED (R-1) MR. F A HASSAN (R-1) MR. H A TALUKDAR (R-1)
		THE NATIONAL INSURANCE COMPANY LTD. Versus RUMA MAZUMDAR AND 2 ORS. E THE NATIONAL INSURANCE COMPANY LTD. Versus RUMA MAZUMDAR AND 2 ORS.	MR. A DUTTA MR. A DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 30/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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12)	MR. J AHMED	19-10-2022	To	21-10-2022
13)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
14)	MR D C K HAZARIKA	28-09-2022	To	30-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,30th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CRIMINAL AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2568/2022	NABAB ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
2	Bail Appln./2569/2022	MANOJ BORO NAD 2 ORS. Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
3	Bail Appln./2570/2022	ABDUS SATTAR AND 2 ORS. Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA	PP, ASSAM
4	Bail Appln./2579/2022	KASU MIYA @ KASO MIA Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
5	Bail Appln./2588/2022 B/O	JITEN SAIKIA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
6	Bail Appln./2589/2022 B/O	PIYAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
MOTION				
7	Crl.Pet./1013/2022	ABDUL SUFIAN AND 4 ORS Versus RESHMA BEGUM	MR. P K MUNIR MR. A GAYAN	
8	Crl.Pet./1015/2022	MRIDUPABAN NEOG Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
9	AB/2913/2022	THOKCHOM SURJIT SINGH Versus THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
10	AB/2914/2022	AJIBOR RAHMAN @ AZIBAR ALI KHANDAKAR Versus THE STATE OF ASSAM	MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
11	AB/2919/2022	ABUL FAJAL ELIAS CHOUDHURY Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM

12	AB/2921/2022	JAHAN UDDIN @ KAUN AND 2 ORS Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	PP, ASSAM
13	AB/2928/2022	DILIP NATH AND 2 ORS Versus THE STATE OF ASSAM	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	PP, ASSAM
14	AB/2930/2022	RIAZUL HAQUE Versus THE STATE OF ASSAM	MR M HASHAN MR. M AHMED	PP, ASSAM
15	AB/2936/2022	RANJIT BORI Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN MR. J PAWE	PP, ASSAM
16	AB/2939/2022	EYAKUB ALI @ EAKUB ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	PP, ASSAM
ADMISSION				
17	CrI.A./241/2022	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY	MR. B DEKA (R-2) MR P DAS(R-2) MR P PRAWAR(R-2) PP, ASSAM
18	CrI.A./242/2022	MD. MOJIBOR SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH MR D S DEKA	PP, ASSAM
	WITH I.A.(CrI.)/589/2022 in CrI.A./242/2022	MOJIBOR SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR D S DEKA	PP, ASSAM
19	CrI.Pet./252/2022 B/O	RASHIDUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS S S ZIA	PP, ASSAM
ORDERS				
20	I.A.(CrI.)/179/2022 WITH OFFICE NOTE, LCR 7 FILES in CrI.A./64/2022 WITH CrI.A./64/2022	TAPAN HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
		TAPAN HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
21	I.A.(CrI.)/288/2022 WITH OFFICE NOTE in CrI.A./4370/2022 WITH CrI.A./4370/2022 (Filing Number) WITH CrI.L.P./36/2022	IMRAN AHMED LASKAR Versus PURABI DUTTA AND ANR. IMRAN AHMED LASKAR Versus PURABI DUTTA AND ANR. F	MR. S D PURKAYASTHA MS. S PHUKAN MR. S D PURKAYASTHA	MR. L R MAZUMDER MR. A ISLAM PP, ASSAM
		IMRAN AHMED LASKAR Versus PURABI DUTTA AND ANR.	MR. S D PURKAYASTHA MS. S PHUKAN	PP, ASSAM
22	I.A.(CrI.)/351/2022 FIXED in CrI.A./137/2022 WITH CrI.A./137/2022	DHIRAJ KUMAR KAKATI Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY M S HUSSAIN	PP, ASSAM
		DHIRAJ KUMAR KAKATI Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY M S HUSSAIN	PP, ASSAM
23	CrI.Pet./502/2022 B/O	JAYANTA PAUL Versus THE STATE OF ASSAM AND ANR	MR. S DAS MRS. A DAS MS. P ADHIKARI	PP, ASSAM

24	WITH Crl.Pet./67/2021	JAYANTA PAUL Versus THE STATE OF ASSAM AND ANR	G UDDIN MR. S DAS MS. P ADHIKARI	PP, ASSAM
HEARING				
25	WP(C)/4133/2012 PART HEARD, BY SLIP	SMT. KIRAN BHUYAN and 11 ORS Versus THE STATE OF ASSAM AND ORS	MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MS. H GOSWAMI	MR.S CHAMARIA SC, FINANCE SC, AGRI. DEPARTMENT
26	WITH WP(C)/5022/2012	SMT. KIRAN BHUYAN and 11 ORS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.N J KHATANIAR MS.N SULTANA	MR.S CHAMARIA SC, AGRI. DEPARTMENT SC, FINANCE
27	WITH WP(C)/7184/2015	SMT. KIRAN BHUYAN and 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.A PHUKAN MRS.R S CHOUDHURY	SC, FINANCE SC. AGRICULTURE
28	WITH WP(C)/7865/2016	AMAR DEY and 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	MR.S CHAMARIA SC, AGRI. DEPARTMENT

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